

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-9/2023/102/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Alhaj S. Mazumdar,  
i/c District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the 4<sup>th</sup> January, 2023

Sub:- **Casual leave .**

Ref:- Your letter No. DJ(D) 53, dtd. 04.01.2023

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.01.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-9/2023/103/A, dated** , 04-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**